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Title: Introduction of the Union Territory Goods and Services Tax Bill, 2017.

SHRI ARUN JAITLEY: I beg to move for leave to introduce a Bill to make a provision for levy and collection of tax on intra-State supply of goods or services or both by the Union Territories and the matters connected therewith or incidental thereto.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to make a provision for levy and collection of tax on intra-State supply of goods or services or both by the Union Territories and the matters connected therewith or incidental thereto."

The motion was adopted.

SHRI ARUN JAITLEY: I introduce** the Bill.

माननीय अध्यक्ष : माननीय सदस्यगण, मुझे कुछ सदस्यों से विभिन्न विषयों के संबंध में कार्य स्थगन प्रस्ताव की सूचना प्राप्त हुई है। मैंने सभी कार्य स्थगन प्रस्तावों को अनुमति नहीं दी है।

â€!(व्यवधान)

माननीय अध्यक्ष : जीरो ओवर, आनंदराव अडसुत जी,

...(Interruptions)

12.15 hours

SUBMISSIONS BY MEMBERS